

The Minister of Home Affairs and States (Dr. Katju): (a) 565 (five hundred and sixty-five).

(b) The number of co-operative societies which have gone into liquidation so far is 228.

DISPLACED GOVERNMENT SERVANTS

318. Sardar Hukam Singh: Will the Minister of Home Affairs be pleased to state:

(a) how many permanent posts of assistants are available under the re-organization Scheme;

(b) how many such posts are allocated to the provincial displaced Government servants in the non-test category; and

(c) whether the displaced Government Servants Association have represented regarding the inadequacy of the number of posts accruing to there-in?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The authorised permanent strength of Assistants is 1800. Against this number about 760 persons who are already permanent in the Assistants' Grade will first be taken. About 170 departmental candidates who have been approved for permanent appointment to Grade III but cannot be so appointed for want of vacancies will be confirmed as Assistants unless they are already confirmed Assistants. The remaining vacancies have been distributed on a proportionate basis as follows:—

(I) The Non-Test Category	
—Total	... 270
Displaced Government servants	... 87
Others	... 183
(II) The First Test Category	... 400 and
(III) The Second Test Category	... 200

In addition to the non-Test quota mentioned displaced Government servants have also qualified for confirmation by virtue of their selection to permanent appointments to Grade III and their securing a position in either of the two tests.

Any vacancies remaining over due to over-lap etc. will be distributed among these categories.

(c) Yes, Representations have been received from or on behalf of various categories of temporary Assistants including displaced Government servants.

HOLIDAY HOMES

319. Shri M. L. Dwivedi: Will the Minister of Communications be pleased to state:

(a) the number of Holiday Homes with names of places where they are situated, for the benefit of postal employees in receipt of pay of less than Rs. 300;

(b) the facilities which are generally available to the employees;

(c) the number of employees who have been benefited by the amenity;

(d) whether this amenity is going to be expanded during the current year; and

(e) if so, to what extent?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Seven at Mount Abu, Pachmarhi, Dalhousie, Jutogh, Ranikhet, Baidyanath Deoghar, and Matheran.

(b) All Holiday Homes with the exception of the one at Matheran in Bombay Circle, are furnished with suitable furniture and utensils for kitchen and service.

(c) 79 officials and their families.

(d) and (e) The matter is under the consideration of Government.

RE-MODELLING OF RAILWAY STATIONS

320. Shri Muniswamy: Will the Minister of Railways be pleased to state:

(a) how many Railway stations in the Southern Railways were undertaken for re-modelling and reconstruction work during the year 1951-52; and

(b) what is the position regarding the re-modelling work of Cuddalore, N. T. Railway Station, in the Southern Railways?

The Minister of Railways and Transport (Shri L. B. Shastri):

(a) The Southern Railway undertook re-modelling and reconstruction work at sixteen stations during the year 1951-52.

(b) The work of improvements to passenger facilities at Cuddalore New Town Railway Station is nearing completion.

RAILWAY BRIDGE OVER AGRA FORT

321. Ch. Raghunir Singh: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the railway bridge built over the Agra Fort Station in Uttar Pradesh was meant for